

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item No. 36

CP(IB) No. 226/Chd/Pb/2022

Under Section 94, IBC 2016

In the matter of:

Suman Nanda, PG, S. Nanda Industries Pvt. Ltd.

.....Petitioner

Present through Video Conferencing:

Ms. Manveen Narang, Advocate for the petitioner.

Heard the learned counsel for the petitioner. Instead of issuing notice of this petition to the Insolvency and Bankruptcy Board of India (IBBI), let the Registry access the online database provided by IBBI to check the antecedents and verify whether any disciplinary proceedings are pending against the proposed RP. The report be filed at least one week before the next date of hearing. List on 24.04.2023.

**Sd/-
(Subrata Kumar Dash)
Member (Technical)**

**Sd/-
(Praveen Gupta)
Member (Judicial)**

February 17, 2023

VN